

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.422

IA/180/ND/2022 IN CP/83/ND/2022

IN THE MATTER OF:

Aco Developers Pvt. Ltd.& Anr. ... Applicant
Versus
Sky Scraper Infra projects Private Limited & ... Respondent
Ors.

Order under Section 241-242.

Order delivered on 05.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.12.2022**.



Vishal Rana
Court Officer
Court IV